Demand to take suitable legislative measures for economic and social empowerment of women in the country

डा. प्रभा ठाकुर (राजस्थान) : महोदय, अफसोस की बात है कि लाखों-करोड़ों की संख्या में हमारी बहनें आज भी ग्रामीण एवं शहरी क्षेत्रों में आर्थिक दृष्टि से समर्थ नहीं होने के कारण समाज एवं परिवार में अपेक्षित एवं कमजोर स्थिति में है तथा परिवार में कई प्रकार के मानसिक क्लेश, शोषण एवं अपमान को सामाजिक प्रतिष्ठा एवं अपने बच्चों के हित के कारण सहने को बाध्य हैं। गोआ में पुर्तगाली कानून के मुताबित पत्नी को पति की चल एवं अचल सम्पत्ति में कानूनन बराबर की भागीदारी प्राप्त है। इससे वहां पर महिलाओं की आर्थिक एवं सामजिक स्थिति अन्य कई प्रदेशों की तुलना में अधिक मजबूत है, जिसके कारण गोआ में महिलाओं पर घरेलू हिंसा एवं उत्पीड़न संबंधी मामलों का प्रतिशत भी अन्य प्रदेशों के तुलना में कम है। मेरा अनुरोध है कि सरकार यदि इस प्रकार का विधेयक लाकर देश की महिलाओं के हित में पूरे देश में इस कानून को लागू कर दे तो महिलाओं को पति की चल एवं अचल सम्पत्ति में बराबर का कानूनी हक मिल सकेगा। इससे महिलाओं को सामाजिक सुरक्षा और सम्मान मिलेगा तथा अनेक प्रकार के घरेलू शोषण से उसे मुक्ति मिल सकेगी। महिलाओं के आर्थिक एवं सामाजिक सशक्तिकरण के लिए इस कानून की आज अहम आवश्यकता है। अतः सरकार से अपेक्षा है कि वह इस दिशा में समुचित कदम उठाए।

SHRI B.K. HARIPRASAD (Karnataka): Sir, I associate myself with this issue.

Demand for comprehensive change in Air India's management

PROF. SAIF-UD-DIN SOZ (Jammu and Kashmir): Mr. Vice-Chairman, Sir, the concept of the management of the Air India must undergo a drastic change if the airline has to be put on the path of progress in future. One important reform would be to institute a highly competent body to determine a criterion for selection of a person at the helm. The whole exercise has to be based on merit and suitability. It will no longer hold good to put a civil servant from the Ministry concerned as in charge of the enterprise on the basis of his/her seniority.

Presently, the Maharaja is being described variously. The most appropriate description is that it is a cashless Maharaja.

One wonders how the Maharaja came to this pathetic position. While many factors could be responsible, the chief reason is the mismanagement that was experienced over a long period of time in the Air India enterprise.

The sordid state of affairs of the Air India which was once a prestigious national asset is no reflection on the efficiency of the Minister in charge, for he has been seen widely to improve the things in the system.

While the hon. Prime Minister will do everything possible to rejuvenate the Air India and help it to regain its position as a national asset, certain crucial measures need to be taken to reform the inner dynamics of the airline. Thank you.

Concern over plight of Indian fishermen fishing off the coast of Kachhatheevu in Palk Strait

SHRI S. ANBALAGAN (Tamil Nadu): Sir, I would like to bring to the attention of the Minister of External Affairs to the plight of Indian fishermen fishing in the Palk Strait between India and Sri Lanka. This week, twenty Indian fishermen were arrested by Sri Lankan Navy when they were fishing off the